

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1492

ANSWERED ON:27.11.2009

POWER GENERATION FROM RENEWABLE ENERGY SOURCES

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of power generated from the renewable energy sources in the country during the last three years and the current year, State-wise and source-wise;
- (b) whether the Government proposes to enhance power generation from these sources to meet the future energy requirements in the country;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): State-wise details of grid interactive power generation capacity set up from different renewable energy sources during the last 3 years, i.e., 2006-07, 2007-08, 2008-09 and current year 2009-10 (up to 31.10.2009), are given in Annexure.

(b) & (c): Yes, Sir. A capacity addition of 12,300 MW grid-interactive renewable power is targeted during the 11th Plan. Further capacity addition of around 57,500 MW is envisaged during the 12th and 13th Plans, leading to a total capacity of around 80,000 MW by the end of the 13th plan period (comprising 43,500 wind power, 8,900 MW small hydro power, 7,400 MW bio power and 20,000 MW solar power as envisaged by 2020 under the National Solar Mission approved recently), which would correspond to a share of about 9% in the then likely electricity-mix from all sources.

(d): The Government is promoting deployment of the renewable energy power projects through a mix of fiscal and financial incentives and other policy/regulatory measures. These include capital/ interest subsidy, accelerated depreciation and nil/ concessional excise and customs duties. Under the Electricity Act 2003, it has been made obligatory upon State Electricity Regulatory Authorities to fix a minimum percentage for purchase of electricity from renewable sources taking into account local factors. Preferential tariff for grid interactive renewable power is being given in most potential States following the provisions made under the National Electricity Policy 2005 and National Tariff Policy 2006. Uniform guidelines by CERC for fixation of such preferential tariffs have been issued recently. Most recently, the Government has approved a National Solar Mission that is expected to enable large-scale capital investment in solar energy applications.